

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2939
ANSWERED ON:07.12.2000
OPERATION OF TURBO PROP AIR CRAFTS
Y.G. MAHAJAN

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government propose to promote the operation of Turbo Prop Air Crafts in the North Eastern States and remote areas;
- (b) if so, the details thereof; and
- (c) the places selected for operating the small air crafts?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a) and (b): To promote and encourage small aircraft (turbo-prop) operation to connect smaller and non-metro cities, it has been decided to provide Aviation Turbine Fuel (ATF) to such aircraft at international prices and notify ATF as a 'declared good' under Sales Tax Act, 1956 to cap sales tax rate at 4%. The modalities of implementing these decisions are under examination. Further, all routes within the seven sister States in the North East have since been exempted from Inland Air Travel Tax.

(c) Airlines are free to provide air services to specific places depending upon the traffic demand and commercial viability subject to compliance with the Route Dispersal Guidelines, which provide for certain minimum operations in specified category of routes.